

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 137 (ND) 16

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2017**

**NAME OF THE COMPANY:** Pawan Kumar & Anr. Vs. M/s Raheja Mall Management Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 241/242

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner (s) : None

For the Respondent (s): Mr. Saurabh Kalia, Advocate  
Ms. Samridhi Gogia, Advocate

**ORDER**

Affidavit has been filed in compliance of the previous order, a copy of which has also been given to the opposite counsel. Let response to the same be filed.

To come up on 17<sup>th</sup> October, 2017.

— Sd —

**(S. K. Mohapatra)**  
**Member (T)**

— Sd —

**(Ina Malhotra)**  
**Member (J)**